

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1368
ANSWERED ON:12.12.2013
ALLOTMENT OF KIOSKS
Thakor Shri Jagdish

Will the Minister of RAILWAYS be pleased to state:

- (a) the parameters/norms and conditions fixed by Railways in allotment of kiosks at railway stations;
- (b) whether Railways have received complaints regarding kiosks allotment at railway stations during the last three years;
- (c) if so, the details thereof, zone-wise;
- (d) the action taken against kiosks owners for violating the terms and conditions;
- (e) whether there is any special quota for cooperative societies; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

- (a): As per New Catering Policy 2010, allotment of 75% General Minor static catering Units at A, B and C category station is done through open, competitive, two packet tender system based on Standard Bid Document (SBD) guidelines which stipulate eligibility criteria, etc. while the remaining 25% of Special Minor units (reserved categories) at A, B and C category stations and all static minor catering units at D, E and F category station is done by calling application through Press Notification, based on laid down procedures.
- (b): No, Madam.
- (c): Does not arise.
- (d): Punitive action like imposition of fine, warning etc. is taken depending upon the gravity of the violation of the terms and conditions.
- (e): No, Madam.
- (f): Does not arise.